

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 275 of 2019

IN THE MATTER OF:

Pankaj Kikavat

....Appellant

Vs.

Bank of India & Anr.

....Respondents

Present:

For Appellant: Mr. Nitin Mishra and Ms. Mitali Gupta, Advocates

For Respondents: Mr. Rachit Kohli and Ms. Medha Tandon, Advocate

O R D E R

30.07.2019: Due to paucity of time this matter could not be taken up.
Post this appeal on **22nd August, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

sa/sk